

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/1233 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 4th March, 2022

Sub: **Casual Leave and station leave permission.**

Ref:- Your letter Nos. DJ/BAK/2022/559 dtd. the 3rd March, 2022 and
DJ/BAK/2022/558 dtd. the 3rd March, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.03.2022** along with station leave permission, from the morning of 02.03.2022 till the morning of 03.03.2022, and **station leave permission**, with the official vehicle, at own cost, **from the evening of 05.03.2022 till the morning of 07.03.2022**, have been granted. The Civil Judge cum Assistant Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Ed/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/1234/A, dated , 04-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

S.P.
04/3/22
JT.REGISTRAR (VIGILANCE)
Ed